Central Administrative Tribunal, Ernakulam Bench

CP(C)/180/00021/2019 in OA 180/935/2015

Tuesday, the 16th day of July, 2019

CORAM

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Xavier E.K., Aged 56, S/o. Kuriakose, TGT Social Science, JNV Chennithala, Alappuzha – 690 105, Residing at JNV Quarters, Chennithala, Alappuzha – 690 105. Petitioner

(By Advocate: Mr. Vishnu S. Chempazhanthiyil)

Versus

- 1. Shri Biswajit Kumar Singh, IFS, (Age and Father's name not known to the Petitioner), The Commissioner, Navodya Vidyalaya Samiti, Department of School Education & Literacy, Government of India, B15, Institutional Area, Sector 62, Noida, Budh Nagar, Uttar Pradesh 201 309.
- 2. Shri A.Y. Reddy, (Age & Father's name not known to the petitioner), The Deputy Commissioner (Pers), Navodaya Vidyalaya Samiti (Hyderabad Region), Ministry of Human Resource & Development, 1-1-10/3, Sardar Patel Road, Secunderabad-500 003. ... **Respondent**

(By Advocate: Mr. Millu Dandapani)

The CP(C) having been taken up on 16th July, 2019, this Tribunal delivered the following order on the same day:

ORDER (Oral)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the respondents submitted that a compliance affidavit has been filed enclosing the copy of the order dated 12th July, 2019. We find that there is substantial compliance of the order. Therefore, CP(C) is closed. Notices stand discharged.

(ASHISH KALIA) JUDICIAL MJEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

CP(C)/180/00021/2019 in OA 180/935/2015

List of Annexures

Petitioner's Annexures

Annexure P1- True copy of the order dated 4.10.2018 in OA No. 180/935/2015 of the Hon'ble Tribunal.

Annexure P2True copy of communication No. F. No.
3-/JNVA/PF/2018-19/601 dated 11.10.2018 issued by the Principal, JNV, Alappuzha.

Annexure P2True copy of communication No. F. No. 3PF/JNVA/Pers/2018-19/577 dated 9.1.2019 issued by the
Principal, JNV Alappuzha.

Respondents' Annexures

Annexure A- Compliance order dated 12.7.2019 file No. 11-3/2015-NVS(Estt.) 1211.

. . .